

T.V. programmes in regional languages

1049. SHRI KAPIL VERMA: Will the Minister of INFORMATION AND BROADCASTING be pleased to state;

(a) the names of TV Centres in which programmes are being produced in the regional language;

(b) whether it is a fact that some TV Centres do not produce programmes in regional languages but mostly relay the programmes Telecast from Delhi; and

(c) if so, what plans are underway to produce programmes in regional languages?

THE MINISTER OF STATE OF THE MINISTRY OF INFORMATION AND BROADCASTING (SHRI AJIT PANJA): (a) At present there are the following 17 programmes production centres of Doordarshan in the country producing programmes in various languages including regional languages:

1. Srinagar
2. Jalandhar
3. Bombay
4. Trivandram
5. Rajkot
6. Madras
7. Bangalore
8. Hyderabad
9. Nagpur
10. Cuttack
11. Calcutta
12. Guwahati
13. Ranchi
14. Lucknow
15. Gorakhpur
16. Delhi Doordarshan Kendra
17. Uppraha Doordarshan Kendra, Delhi

(b) Yes, Sir.

(c) With the implementation of the Seventh Plan schemes, the number of programme production centres will increase to 48.

Recommendations of the Fourth Pay Commission regarding pension for ex-servicemen

1050. SARDAR JAGJIT SINGH AURORA: Will the PRIME MINISTER be pleased to state:

(a) what are the recommendations of the Fourth Pay Commission regarding pension for ex-servicemen;

(b) whether Government have accepted them, if so, by when these are likely to be announced;

(c) whether old pensioners are likely to get the same pension-rank for rank; and

(d) if not, whether Government are aware that it is likely to cause great disappointment and resentment amongst the old ex-servicemen?

THE DEPUTY MINISTER IN THE MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS (SHRI BIREN SINGH ENGTI): (a) to (d) The main recommendations of the Fourth Central Pay Commission comprise:—

(i) rationalisation of pension structure;

(ii) replacement of slab formula by 50% in calculation of pension; and

(iii) a dearness relief system in-line with that recommended for serving persons.

The Commission has however not found any justification for giving the same pension rank for rank

The report of the Commission is under consideration and Government decisions are expected to be announced shortly.

RECOMMENDATIONS OF THE PAY COMMISSION

1051. SHRI M. S. GURUPADASWAMY: Will the PRIME MINISTER be pleased to state:

(a) whether it is a fact that a section of the Government employees and pensioners are not satisfied with recommendations of the Pay Commission;

(b) whether it is also a fact that serious discrimination between different categories of pensioners has been made by the recommendations of the Pay Commission; and

(c) whether senior Government Officers have been given more benefits by the Pay Commission?

THE DEPUTY MINISTER IN THE MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS (SHRI BIREN SINGH ENGTI): (a) to (c) The recommendations of the Fourth Central Pay Commission on pension are under consideration of the Government, and decisions will be taken after taking into account all aspects including the views expressed by different sections of pensioners. In the meantime Government has decided to raise the minimum pension and minimum family pension to Rs. 375/- p.m. against Rs. 300/- recommended by the Pay Commission.

Women and All India Services of UPSC

1052. SHRI SUBHAS MOHANTY: Will the PRIME MINISTER be pleased to state:

(a) whether Government has undertaken a publicity programme re-

cently to encourage women to apply for All India Services of UPSC;

(b) whether it is a fact that after entering service no efforts are made to foster healthy family life for women officers;

(c) what are the special facilities offered to women to serve after marriage in civil service;

(d) whether it is a fact that no concession is made to women officers in the matter of postings and promotions, etc.; and

(e) if so, what is the purpose of advertising for women applicants?

THE MINISTER OF STATE IN THE MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS AND MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI P. CHIDAMBARAM):

(a) Yes, Sir.

(b) No, Sir.

(c) and (d) Guidelines have been issued in 1986 to all Ministries/Departments that it is the policy of the Government that, as far as possible, and within the constraints of administrative feasibility, the husband and wife should be posted at the same station. These guidelines cover various categories of cases that may arise and how each category of case may be dealt with. These guidelines have been forwarded to the State Governments requesting them to consider issuing of similar guidelines in respect of employees of the State Governments.

The Government have been allowing with the concurrence of the State Governments concerned, inter cadre transfers when two cadre officers borne on different cadres of All India Services marry with a view to bringing them together for leading a happy family life. Apart from this, in cases of genuine hardship, short-term inter-